



**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No.123/2019
in
OA No.1118/2017**

This the 25th day of November, 2019

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Vikas Chaudhary
s/o Sh. D.S. Chaudhary
r/o GH-4/100, Meera Apartments
Paschim Vihar, Delhi – 110063.

... Petitioner

(By Advocate : Mr. Anil Mittal)

Versus

Smt. Gitanjali Gupta
Chairman, Delhi Subordinate Services Selection Board
F-18, Karkardooma Institutional Area
Delhi – 110092.

...Contemnor

(By Advocate : Mr. Anuj Kumar Sharma)

ORDER (ORAL)

Mr. S.N. Terdal :

Learned counsel for respondents submitted that the Tribunal's order dated 31.10.2018 has been complied with. In view of the same, CP is closed and notice issued to the contemnor is discharged.

**(A.K. Bishnoi)
Member (A)**

**(S.N. Terdal)
Member (J)**

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